

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

**IA (IBC)/41/GB/2022
CP (IB)/04/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	M/s Navya Agro Products Private Ltd. Vs Punjab National Bank
UNDER SECTION	U/s 10 of IBC, 2016

For Petitioner (s)	: Mr. N. Goenka, Adv. for RP	}	IA (IBC)/41/GB/2022
For Respondent (s)	: Mr. Mukesh Sharma, Adv, R-1 to 3 Mr. R. Mishra, Adv, R-4		

ORDER

Ld. Counsel Mr. N. Goenka appears on behalf of the Resolution Professional. Ld. Counsel Mr. Mukesh Sharma is present for R-1 to R-3 and Ld. Counsel Mr. R. Mishra for R-4. Matter heard from the perspective of the Applicant/SRA.

Applicant is directed to provide a copy of the written notes filed in the Registry to the counsel on record for the respondents.

For continuance of arguments list on **08.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)